

IAY

Year	Annual Target (No. of House)	Achievement (No.)
2009-10	91670	86992
2010-11	63362	63464
2011-12	157596	125647

States having maximum BPL population

724. DR. JANARDHAN WAGHMARE:

SHRI N. K. SINGH:

Will the PRIME MINISTER be pleased to state:

(a) the States with the maximum population below poverty level as per the Tendulkar Methodology;

(b) whether any special treatment is envisaged for the upliftment of these States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) As per the poverty ratios for the year 2009-10 estimated following Tendulkar Methodology, Uttar Pradesh has maximum population below poverty level *i.e.*, 7.38 crore followed by Bihar having 5.44 crore population living below poverty line in 2009-10. The details about other States and UTs are given in the Statement (*See below*).

(b) and (c) The Government is implementing Special Plan in Bihar and Bundelkhand Package in Uttar Pradesh for the upliftment of these States. Also, the allocation under Centrally Sponsored Schemes is in favour of low performing States. Besides, the Government is implementing various schemes for the upliftment of the poor and improve the quality of life of the people in all the States/UTs. Some of the poverty reduction and mitigation programmes are Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarozgar Yojana (SGSY), Swarna Jayanti Shahari Rozgar Yojana (SJSRY), National Rural Health Mission (NRHM), Sarva Shiksha Abhiyan (SSA), Mid-Day Meal Scheme (MDMS), Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Integrated Child

Development Services (ICDS) Scheme, Rajiv Gandhi Drinking Water Mission, Indira Awaas Yojana (IAY), National Social Assistance Programme (NSAP) and Total Sanitation Campaign etc.

Statement

*Number of people living below poverty line as
per Tendulkar Methodology*

(in lakhs)

Sl. No.	States	2009-10
1	2	3
1	Uttar Pradesh	737.91
2	Bihar	543.50
3	Maharashtra	270.75
4	Madhya Pradesh	261.80
5	West Bengal	240.25
6	Andhra Pradesh	176.56
7	Rajasthan	167.01
8	Orissa	153.22
9	Karnataka	142.35
10	Gujarat	136.22
11	Jharkhand	126.18
12	Chhattisgarh	121.89
13	Tamil Nadu	121.81
14	Assam	116.42
15	Haryana	49.96
16	Punjab	43.50
17	Kerala	39.59
18	Delhi	23.27

1	2	3
19	Uttarakhand	17.85
20	Manipur	12.53
21	Jammu and Kashmir	11.50
22	Himachal Pradesh	6.41
23	Tripura	6.27
24	Meghalaya	4.94
25	Nagaland	4.12
26	Arunachal Pradesh	3.50
27	Mizoram	2.25
28	Dadra and Nagar Haveli	1.27
29	Goa	1.26
30	Chandigarh	0.95
31	Sikkim	0.78
32	Daman and Diu	0.75
33	Puducherry	0.14
34	Lakshwadeep	0.04
35	Andaman and Nicobar Island	0.01
ALL INDIA :		3546.79

Development work carried out on priority basis

†725. SHRI RAMCHANDRA PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that large scale works in the development related infrastructure sector are being carried out on priority basis in the country;

(b) if so, Government's reaction thereto;

(c) whether it is also a fact that Government has given free hands to earn profit therein by giving industrial status to the said sectors;

†Original notice of the question was received in Hindi.